

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

ITEM No. 109
(IB)-799(PB)/2019

IN THE MATTER OF:

Green Edge Builtech LLP

.... Applicant/petitioner

v.

Saha Infratech Pvt. Ltd.

.... Respondent

Order under Section 9 of Insolvency & Bankruptcy Code, 2016

Order delivered on 22.05.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner

Ms. Sonika Sharma & Mr. Varun Jain, Advs.

For the Respondent(s):

Mr. Rajesh P., Adv.

ORDER

Cost paid.

Ld. Counsel for the parties have made a joint statement that they are proceeding with the execution of MOU within next two days.

List for further consideration on 31.05.2019.

Sd/-

(M.M.KUMAR)
PRESIDENT

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)